

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3152
TO BE ANSWERED ON 16.03.2016**

HOSPITALS/DISPENSARIES BY RAILWAY

†3152. SHRI TAMRADHWAJ SAHU:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of hospitals and dispensaries set up by the Railways in the country including Chhattisgarh during the last three years and the current year, zone-wise;**
- (b) whether the Railways proposes to set up more dispensaries in the country especially in Chhattisgarh;**
- (c) if so, the details and the present status thereof;**
- (d) whether any Memorandum of Understanding has been signed by the Railways with the Ministry of Health and Family Welfare for setting up health care facilities on vacant railway land; and**
- (e) if so, the details thereof including the present status of the proposal and the time-frame fixed for operationalisation of health care facilities for the benefit of railway employees?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) : A Health Unit at Chandigarh over Northern Railway has been set up during this period.

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(b) & (c): Approval of competent authority has been communicated for setting up of a Health Unit at Katra over Northern Railway.

(d) & (e): A Memorandum of Understanding (MOU) for setting up of health care facilities on Railway land not in use near Railway stations and terminals, was signed between Ministry of Health and Family Welfare (MOH&FW) and Ministry of Railway on 05.02.2010 in which MOH&FW was to develop health care infrastructure for general public. However, MOH&FW has now advised that since the health is a State subject, establishment of health care facilities even on Railway land would need the State Government participation, hence they have not agreed to carry out the same. Railway is already providing health care facilities to their employees both serving and retired and their eligible dependants through its own set up and there is no need for Railways to set up any more new health care infrastructure. In the light of the above a proposal for dropping the proposal for setting up of health care facilities on Railway land not in use near Railway stations and terminals to be developed by MOH&FW, has been submitted to the competent authority for decision.
